

N. Swaroopa & Anr Vs Unitech Ltd

Court: National Consumer Disputes Redressal Commission

Date of Decision: Aug. 19, 2019

Acts Referred: Environment Protection Act, 1986 & Section 5(3)

Hon'ble Judges: V.K. Jain, J

Bench: Single Bench

Advocate: Sujoy Chatterjee, Anindita Mitra

Final Decision: Disposed Off

Judgement